

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).3517/2008

UNION OF INDIA

Petitioner(s)

VERSUS

M/S VATIKA FARMS PVT.LTD. & ORS.

Respondent(s)

Date: 05/08/2008 This Petition was called on for hearing today.

For Petitioner(s) Ms. Kiran Bhardwaj,Adv.

Mr. B.V. Balaram Das,Adv.

For Respondent(s)

Mr. Bhargava V. Desai,Adv.

Mr. Rahul Gupta,Adv.

UPON hearing counsel the Court made the following

ORDER

There is no request for filing counter affidavit by rest of the respondents.

Office has to take appropriate steps as per rule.

(S.G.SHAH)  
Registrar